

**OFFICE OF THE DISTRICT JUDGE, HOOGHLY**

**ENGLISH DEPARTMENT**

Order No.159

Dated: 08/06/2020

As per direction of the Hon'ble High Court the normal functioning of the Courts is going to be resumed on and from 15/06/2020 and for smooth running of the Courts and also considering the appeal made by the staff members in the meeting held on 08/06/2020 so that they can attend their duties without availing public transport as far as possible, the following arrangement has been made **on deputation basis** for U.D. Assistants of this Judgeship.

This order will take effect on and from **15/06/2020** and will be in force for 4(four) months. This is made clear that this arrangement is not to be treated as transfer order and the District Authority may within this period of 4(four) months can further rearrange, if the situation so demands.

Sl. No.	Name of the incumbent	Present place of posting	New place of posting on deputation
1	Sri Krishanu Sue	Bench Clerk, Civil Judge (Sr. Divn.), Serampore	Sheristadar, Civil Judge (Jr. Divn.), 2 <sup>nd</sup> Court, Chandernagore vice Sri Bijay Jana.
2	Sri Bijay Jana	Sheristadar, Civil Judge (Jr. Divn.), 2 <sup>nd</sup> Court, Chandernagore	Bench Clerk, Civil Judge (Sr. Divn.), Serampore vice Sri Krishanu Sue
3	Sri Soumitra Chakraborty	Sheristadar, Civil Judge (Jr. Divn.), 2 <sup>nd</sup> Court, Hooghly	Sheristadar, Civil Judge (Jr. Divn.), Additional Court, Serampore in addition to 3 <sup>rd</sup> and 4 <sup>th</sup> Court vice Sri Sasanka Mondal
4	Sri Sasanka Mondal	Sheristadar, Civil Judge (Jr. Divn.), Additional Court, Serampore in addition to 3 <sup>rd</sup> and 4 <sup>th</sup> Court	Sheristadar, Civil Judge (Jr. Divn.), 2 <sup>nd</sup> Court, Hooghly vice Sri Soumitra Chakraborty
5	Smt. Anindita Poddar	Accountant, A.C.J.M., Serampore	B.C.-I, Judicial Magistrate, 3 <sup>rd</sup> Court, Hooghly vice Sri Avik Banerjee
6	Sri Avik Banerjee	B.C.-I, Judicial Magistrate, 3 <sup>rd</sup> Court, Hooghly	Accountant, A.C.J.M., Serampore vice Smt. Anindita Poddar
7	Sri Ashutosh Acharya	Bench Clerk, Civil Judge (Jr. Divn.), 1 <sup>st</sup> Court, Hooghly	B.C.-I, Judicial Magistrate, 3 <sup>rd</sup> Court, Serampore vice Sri Kaushik Patra.
8	Sri Kaushik Patra	B.C.-I, Judicial Magistrate, 3 <sup>rd</sup> Court, Serampore	Bench Clerk, Civil Judge (Jr. Divn.), 1 <sup>st</sup> Court, Hooghly vice Sri Ashutosh Acharya
9	Sri Biswajit Mukherjee	B.C.-I, Judicial Magistrate, 5 <sup>th</sup> Court, Serampore	Office Assistant, Civil Judge (Sr. Divn.), 1 <sup>st</sup> Court, Hooghly vice Smt. Chaitali Das.
10	Smt. Chaitali Das	Office Assistant, Civil Judge (Sr. Divn.), 1 <sup>st</sup> Court, Hooghly	B.C.-I, Judicial Magistrate, 5 <sup>th</sup> Court, Serampore vice Sri Biswajit Mukherjee
11	Sri Chinmoy Das	Bench Clerk, Additional District & Sessions Judge, 1 <sup>st</sup> Court, Serampore.	Bench Clerk, Additional District & Sessions Judge, 2 <sup>nd</sup> Court, Hooghly vice Sri Rajib Ghosh.
12	Sri Rajib Ghosh	Bench Clerk, Additional District & Sessions Judge, 2 <sup>nd</sup> Court, Hooghly	Record Keeper, Judge-in-charge, Record Room, Hooghly.
13	Sri Partha Halder	Judicial Cashier, A.C.J.M., Chandernagore	Bench Clerk, Additional District & Sessions Judge, 1 <sup>st</sup> Court, Serampore vice Sri Chinmoy Das.
14	Sri Goutam Das	Assistant Record Keeper, Judge-in-charge, Record Room, Hooghly	Judicial Cashier, A.C.J.M., Chandernagore vice Sri Partha Halder

15	Sri Tarun Kr. Das	H.C.C., Department, Wing, Chandernagore	Copying Criminal A.C.J.M.,	Bench Clerk, Additional District & Sessions Judge, 2 <sup>nd</sup> Court, Serampore vice Sri Partha Sarathi Pal.
16	Sri Partha Sarathi Pal	Bench Clerk, Additional District & Sessions Judge, 2 <sup>nd</sup> Court, Serampore	H.C.C., Copying Department, Criminal Wing, A.C.J.M., Chandernagore vice Sri Tarun Kr. Das	

Sd/- Chaitali Chatterjee (Das)  
**District Judge, Hooghly.**